

29. Karnataka Agro Industries Corporation Ltd.  
30. NGEF Ltd.

Maharashtra

31. Textile Corporation of Marathwada Ltd.  
32. Maharashtra State Textile Corporation Ltd.

Delhi

33. Delhi State Mineral Development Corporation Ltd.

[English]

#### **Safdarjung Hospital**

1593. SHRI CHETAN P.S. CHAUHAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the alleged purchase of intravenous fluids by Safdarjung Hospital, New Delhi at exorbitant rate;

(b) if so, the details thereof;

(c) whether the Government have enquired into the matter; and

(d) if so, the findings thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (d) Yes, Sir. The matter was got enquired into by Director General of Health Services and also further enquired into by Additional Secretary (Health).

The enquiry made observations regarding purchase of I/V fluids in Glass Bottles instead of Blow Fill Seal Bottles which is relatively cheaper. The consumption of I/V fluids in Safdarjung Hospital being very large and the technology of Blow Fill Seal bottles for I/V fluids being comparatively new to the Country. I/V fluids in Glass bottles were purchased from Government authorised outlets like Super Bazar.

[Translation]

#### **Stoppage at Bahadurgarh**

1594. SHRI JANGBIR SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether the daily passengers have represented for providing a stoppage of the daily Express Train running between New Delhi and Sriganga Nagar at Bahadurgarh Station;

(b) if so, whether the Government have taken any decision thereon;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) : Yes, Sir.

(b) to (d) : Examined, but not found feasible due to operational exigencies and lack of traffic justification.

[English]

#### **HIV Cases in Bombay**

1595. SHRI BOLLA BULLI RAMAIAH :  
SHRI MOHAN RAWALE :

SHRI D. VENKATESWARA RAO :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there has been a serious/rise in the number of HIV positive and fully-blown AIDS cases in Bombay;

(b) if so, the factors responsible for such a high rise in the number of HIV positive cases;

(c) the reaction of the Union Government thereto; and

(d) the strict measures taken to check the rising trend in the number of HIV positive cases in Bombay?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b) With better diagnostic facilities and training of medical and para-medical personnel, more HIV/AIDS cases are being reported from the State of Maharashtra.

(c) and (d) A comprehensive programme for the prevention and control of HIV/AIDS is currently under implementation in the country including Bombay.

#### **Smuggling of Uranium**

1596. Dr. SHRIMATI K.S. SOUNDARAM : Will the PRIME MINISTER be pleased to state :

(a) whether some foreign nationals were also arrested in connection with smuggling of uranium from Meghalaya in the month of October, 1994;

(b) whether there have been some incidents of theft of uranium, if so, the details of such incidents; and

(c) the security arrangement made at the place where mining of uranium is done?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) No, Sir.

(b) On 12th October 1994, four persons were caught by the Meghalaya Police for illegal possession of 2.5 kg. of sodium-di-uranate, also known as yellow cake. Again, the Meghalaya Police apprehended five persons with 3.5 kg. of yellow cake in January 1995, and in March, 1995, two persons were arrested with 1 kg. of yellow cake.

(c) Prospecting and Pilot Plant operations by the Atomic Minerals Division at Domiasiat in Meghalaya have been completed and the plant has since been de-commissioned. As such, there is no need for any security arrangements.

#### **Meeting of Indo-China Joint Working Group**

1597. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that as a result of the last meeting of Indo-China Joint Working Group, the two sides have agreed to withdraw their forces from two posts each from the Wangdung area;

(b) whether it is also a fact that about ten years ago, Chinese forces had intruded in this area circumventing our existing forward check posts and established new posts;

(c) whether the Indian security forces will now withdraw from these two check posts; and

(d) whether this withdrawal amounts to withdraw from Indian territory under Indian Control when a similar proposal by China in 1987-88 had been rejected?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) On the basis of the agreement reached between India and China in the Eight Meeting of the Joint Working Group held in August 95, both India and China agreed on the pulling back of four posts, two on each side, located in close proximity in the Sumdorong Chu Valley (Wangdung area) in the Eastern Sector. These withdrawals are without prejudice to the respective positions of India and China on the alignment of the line of actual control in the area.

(b) In June, 1986, it was learnt that Chinese personnel had intruded into the area of the Sumdorong Chu Valley and established their presence. New posts were subsequently set up in the area.

(c) and (d) Both sides have since withdrawn the posts as agreed in the Joint Working Group. The withdrawal of the posts will not affect the status-quo in terms of our actual control.

[Translation]

#### Solar Energy Plants

1598. SHRI SATYA DEO SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether American multinational company AMCO, Enron has started setting up of solar energy plants in the country;

(b) if so, the details thereof, State-wise and location-wise;

(c) whether power from these plants is likely to be supplied at a low price; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (PROF. P.J. KURIEN) : (a) to (d) : Government of Rajasthan has issued a Letter of Intent to M/s Amoco Enron Solar Power Development of USA for the setting up of a 50 MW power plant based on solar photovoltaic technology on Build, Own, Operate and Maintain (BOOM) basis. Rajasthan State Electricity Board will pay Rs. 2.246 per Kilowatt hour in Indian Rupees for 25 years, except for Rs. 3.818 for seven years starting in the fifth year.

[English]

#### Waiver on Divident Liabilities

1599. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Railways had sought Cabinet

approval for a waiver on dividend liabilities worth Rs. 1,300 crores in 1995-96;

(b) if so, the rationale behind the Railways seeking waiver for Rs. 1,300 crores dividend liabilities; and

(c) the final decision taken by the Government in the matter and its overall impact on the Central budgetary provisions for the current year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

#### National Health Policy

1600. SHRI MOHAN RAWALE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have formulated a National Health policy;

(b) if so, the salient features thereof;

(c) if not, the reason therefor;

(d) whether the Government propose to set up a Population and Social Development Commission (on the lines of the Commission in Indonesia) to implement population programmes;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b) : Yes, Sir. The National Health Policy has been adopted by the Government of India with the approval of the Parliament in 1983. The salient features under National Health Policy are :

- i) Commitment to the goal of 'Health for All' by 2000 A.D. through comprehensive primary health care approach and community participation.
- ii) Adoption of the small family norm by encouraging adoption of Family Planning Methods Voluntarily.
- iii) Ensuring Safe Motherhood and Child Survival including Immunization and Nutritional supplementation.
- iv) Launching important National Programme from Control/Eradication of Communicable and Non-communicable diseases.
- v) Re-structuring of medical and health education to support the manpower requirements.
- vi) Environmental Sanitation.
- vii) Enforcement of Prevention of Food Adulteration & Drug Control agencies.
- viii) Dissemination of health education amongs the community.
- ix) To develop a referral system.
- x) To establish epidemiological stations with duly trained staff.
- xi) Rehabilitation of the mentally retarded, deaf, dumb, blind, physically disabled, infirm and aged & according